

judge of the Supreme Court, has made no real progress so far ;

(b) if so, what steps have so far been taken by Justice Madan and then by the present Chairman of the Commission, Justice Saikia, for causing a probe into the killings in Meham Assembly Constituency during the elections in 1990 ; and

(c) the expenditure incurred so far on the affairs of the Commission including that on the infrastructure provided and the salaries of full time employees working with the Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) and (b) The Meham Commission of Inquiry under the Chairmanship of Shri Justice K.N. Saikia, is making progress.

(c) The Meham Commission of Inquiry have reported that upto 30th June, 1992 the total expenditure incurred by the Commission amounts to Rs. 33,30,225/-.

Terrorism by Pakistan sponsored Terrorists

2168. SHRI MURLIDHAR CHANDRAKANT BHANDARE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news report appeared in the Hindustan Times of May 9, 1992 under the caption "Zone of Terrorism" ;

(b) if so, what are the details of the incidents involving terrorism perpetrated by Pakistan sponsored terrorists in the States and Union Territories outside Punjab during the period since March this year ; and

(c) what steps have been taken to contain and prevent such terrorism ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) and (b) Government have seen the news report. 105 incidents of terrorism perpetrated by Pakistan sponsored terrorists killing 116 persons have taken place in the States/Union territories outside Punjab during March, 1992 to June, 1992.

(c) Maintenance of law and order is primarily the responsibility of the State Governments. However, available intelligence inputs about terrorist activities etc. are provided to the State Governments by the Central Government. The affected State/Union territories also exchange/share information with each other. All possible assistance is provided to the State Governments by the Central Government as and when required.

Assistance to Himachal Pradesh to combat terrorism

2169. SHRI TRILOKI NATH CHATURVEDI :
SHRI SUNDER SINGH BHANDARI :
SHRI RAM RATAN RAM :
DR. MURLI MANOHAR JOSHI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Himachal Pradesh Government have asked for funds, additional forces and sophisticated weapons to combat the menace of terrorism in some parts of the State ; and

(b) if so, the details of the assistance given by the Central Government during the last two years ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE

MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI M. M. JACOB) : (a)
Government of Himachal Pradesh
had submitted a proposal for funds,
additional forces and sophisticated
weapons to combat the menace of
terrorism.

(b) During the years 1990-91 and
1991-92 Rs. 12.80 lakhs and 27.17
lakhs were sanctioned to State
Government for modernisation of
State Police Force. Substantial
quantity of arms and ammunition
have also been released to the
States during 1991 and 1992. 2 coys.
of BSF were made available to the
State Government in December 1991
to deal with the law and order
situation.

Enticing displaced Kashmiris

2170. SHRI TRILOKI NATH
CHATURVEDI :
SHRI SUNDER SINGH
BHANDARI :
DR. MURLI MANO-
HAR JOSHI :
SHRI RAM RATAN
RAM :

Will the Minister of HOME
AFFAIRS be pleased to state :

(a) whether Government are
aware that the militants of Kashmir
Valley have taken away displaced
Kashmiris from the Camps in
Jammu to the Kashmir Valley, if so,
what is their number ;

(b) whether these persons have
been offered money by the Militants
and enticed to issue anti-India state-
ments and are being trained to join
the secessionist movements ; and

(c) if so, what action Government
have taken to foil these attempts by
the anti-national elements ?

THE MINISTER OF STATE IN
THE MINISTRY OF PARLIA-
MENTARY AFFAIRS AND THE
MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI M. M. JACOB) : (a) and (b)

No, Sir. There are no confirmed
reports.

(c) Does not arise.

**Infiltration of terrorists in Corbett
National Park**

2171. SHRI SATYA PRA-
KASH MALAVIYA :

SHRI RAM GOPAL
YADAV :

CHAUDHARY HAR-
MOHAN SINGH :

Will the Minister of HOME
AFFAIRS be pleased to state :

(a) whether Government's atten-
tion has been drawn to the news
report which appeared in the 'Indian
Express' dated the 13th July, 1992
regarding infiltration of terrorists
the Corbett National Park and the
gross apathy of the authorities con-
cerned to these developments ; and

(b) if so, what is Government's
reaction thereto stating the steps
contemplated by Government in
this regard ?

THE MINISTER OF STATE IN
THE MINISTRY OF PARLIA-
MENTARY AFFAIRS AND THE
MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI M. M. JACOB) : (a) Govern-
ment have seen the news item.

(b) Public order being a State
subject, it is for the Government of
Uttar Pradesh to look into such
matters. However, the Central
Government remains in touch with
the State Government and constantly
monitors and reviews the situation.
As and when necessary suitable
assistance is provided to the State
Government to deal with the situation.